

will be laid on the Table of the Sabha; and

(c) whether the local population have been associated with the implementation of these projects?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Rs. 201.22 lakhs.

(b) A statement is being laid on the Table of Lok Sabha. [See Appendix II, annexure No 48].

(c) Yes The people were fully associated with the implementation of the development schemes and their response in the form of free labour and other contributions was very satisfactory

Embassy Buildings

402. Shri S. C. Samanta: Will the Prime Minister be pleased to state:

(a) with how many countries lands have been exchanged up-to-date for the construction of Embassy buildings; and

(b) how many cases of land exchange are at present under negotiations?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) None

(b) Only one—with the Ethiopian Government

Government of India Press

403. Shri T. B. Vittal Rao: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that some employees of the Government of India Printing Press have been sent for further studies to the London School of Printing and Graphic Art, and

(b) if so, their number and the method of their selection?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Yes

(b) Three.

In selecting Officers for training abroad the following factors are taken into account:—

(i) Seniority.

(ii) Educational & Technical Qualifications.

(iii) Aptitude of the individual officer for learning the intricate technicalities of the Printing trade.

Coal Mines Labour Welfare Excise Duty

404. Shri Supakar: Will the Minister of Labour and Employment be pleased to state:

(a) the amount of Coal Mines Labour Welfare excise duty levied from the collieries in Orissa in 1956-57; and

(b) the amount of money spent during the said period in Coal Mines Labour Welfare work in Orissa state?

The Deputy Minister of Labour (Shri Abid Ali): (a) About Rs 1,28,700

(b) About Rs 55,300

Reeling of Silk

406. Shri Shankariah: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any experiments have been made to evolve an improved type of basins for reeling of silk,

(b) if so, with what result;

(c) what is the estimated cost of each basin and at what price it will be supplied to the reelers, and

(d) the agency through which they will be manufactured?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) Yes, Sir.

(b) An improved model has been evolved. This is a five-basin unit with a 1¼ H.P. motor which permits reeling at high speed with an efficiency of

80 per cent, a speed regulator, and re-reeling equipment

(c) The estimated cost per basin including re-reeling equipment is Rs 650. It is difficult to state at this stage the price at which each basin will be supplied as it will depend on the actual cost of manufacture.

(d) Does not arise at this stage as the question of manufacture of the article on a large scale has not yet been decided.

Employment of Trained Personnel

497. Shri Vasudevan Nair: Will the Minister of Labour and Employment be pleased to state

(a) the number of persons trained in vocational and industrial training centres who got employment during 1956-57 through Employment Exchanges or in Government projects like Community Projects, Handicraft centres, NES Blocks and Social Education Centres,

(b) whether Government propose to constitute a committee to see that trained personnel get suitable jobs

(c) if so when and

(d) if not, the reasons therefor?

The Deputy Minister of Labour (Shri Abid Ali) (a) 1,226 trainees have been placed in employment through Employment Exchanges. The number absorbed in Government projects is not known.

(b) No

(c) Does not arise

(d) The purpose of finding jobs will not be achieved by such a committee.

Migration Certificates

498. Shri Bimal Ghose: Will the Prime Minister be pleased to state

(a) the number of applications for migration certificates from East Pakistan that were pending just before the

procedure for grant of such certificates was tightened up last year,

(b) the number of such applications that have not been disposed of up-to-date,

(c) the number of applications received on an average per month for grant of migration certificates after the procedure had been tightened up last year, and

(d) the average number of such applications disposed of per month?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru) (a) The basic procedure for the grant of migration certificates was not changed but it was found that there had been considerable laxity in granting certificates without due enquiry. Certain administrative instructions were therefore, issued in order to ensure that proper enquiries were made before certificates were issued. Where, on a preliminary scrutiny, it was found that the requirements were not fulfilled, the applications were rejected. In other cases, applicants were asked to come for an interview. Many who were asked for an interview did not come for it. Of all those who came those who were found eligible were granted certificates.

The new instructions were brought into effect on September 1, 1956. The actual number of the applications then pending was 52,442. But, as indicated above, many of them did not fulfil the requirements laid down for the issue of migration certificates.

(b) 6,107 (upto 15th July, 1957)

(c) 1,337 per month since 1st September 1956

(d) 599

Publications Division

499. Shri Ansar Harvani: Will the Minister of Information and Broadcasting be pleased to state

(a) whether it is a fact that the Publications Division prepared a number of pamphlets and books for the